

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &
IA NO. 817 OF 2017**

Dated: 30th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Tajender K. Joshi
Mr. Aurn Sharma

Counsel for the Respondent(s)

: Mr. Sakesh Kumar for R-1
Mr. Deepak Khurana for R-2

ORDER

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **11-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js